

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:685
ANSWERED ON:26.11.2014
IMPLEMENTATION OF MACP SCHEME FOR KVS
Raj Dr. Udit

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Modified Assured Career Progression (MACP) Scheme is not being implemented for the teaching Staff, Vice Principals and Principals of KVS while the non-teaching staff and Group-A officials are getting this benefit and if so, the reasons therefor;

(b) whether CGHS facility is not provided to teaching staff in KVS while the officers deputed in KVS HQ and Regional offices and other staff are availing this facility and if so, the details thereof, if not, the reasons therefor; and

(c) whether the benefits of conversion from CPF to GPF compensation Scheme is not provided to KVS employees and if so, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

(a) The Modified Assured Career Progression Scheme for the Central Government civilian employees has been introduced vide Department of Personnel & Training O.M. No.35034/3/ 2008-Estt.(D) dated 19th May, 2009 as amended from time to time. The extension of Modified Assured Career Progression (MACP) to the employees is subject to the conditions that:-

i) The earlier ACP Scheme was also implemented/adopted by the said Autonomous/Statutory Body.

ii) The proposal to adopt MACP Scheme has been approved by the Governing Body/Board of Directors.

iii) The Administrative Ministry/Financial Adviser of the Ministry has concurred with the proposal.

iv) The financial implications of adoption of MACP Scheme has been taken into account by the Organisation / Body and the additional financial implication can be met by it within the existing Budget Grants.

As the teaching staff of KVS, including Principals had not accepted the earlier ACP Scheme introduced in the year 1999, they would not be entitled for the benefits of MACP scheme.

(b) Directorate General of Health Services (DGHS) has extended the CGHS facility to the employees of KVS(HQ) and non-teaching staff of KVS Regional Office, Delhi. Besides this, CGHS facilities have also been extended by the DGHS to the teaching staff as well as non-teaching staff of Regional Offices and Kendriya Vidyalayas, Mumbai, Hyderabad, Kolkata, Chennai and Bangalore.

The matter was taken up with Ministry of Health & Family Welfare in October, 2012 to extend the CGHS facility to the employees serving in Kendriya Vidyalayas/KVS in all other stations across the country and to its pensioners wherever CGHS facilities are available. However, DGHS in December, 2012 had conveyed that CGHS is already facing acute shortage of human resources and it would not be possible to extend CGHS coverage to new cities as well as new establishments.

(c) After the implementation of the Fourth Pay Commission Report, the Govt. of India vide O.M. dated 01.05.1987 provided an opportunity to the government employees to switch over from CPF to GPF-cum-Pension Scheme. For the KVS employees this option was available till 31.01.1989.